

URGENT

**GOVERNMENT OF ODISHA
FINANCE DEPARTMENT**

No 10136 /F,
FIN-WM-ACCT-0001-2020

Dated 30.03.2023

From

**M. K. Mohanty
Joint Secretary to Government**

To

**The Additional Chief Secretary/
Principal Secretary/
Forest, Environment & Climate Change Department/
Revenue & Disaster Management Department/
Steel & Mines Department/
Excise Department/
Commerce & Transport Department/
Energy Department.
Commissioner of Commercial Taxes & GST, Odisha, Cuttack/
Excise Commissioner, Odisha, Cuttack/
Transport Commissioner, Odisha, Cuttack/
All Collectors.**

Sub:- Special arrangement for faster clearing of Cheques/ Drafts received towards State Government revenue on 31st March, 2023.

Madam/Sir,

I am directed to enclose copies of D.O. Letter No CO.DGBA.GBD. No. S1490/42-01-029/2022-2023 dated 21st March, 2023 of the Chief General Manager, Department of Government & Bank Accounts (DGBA), Reserve Bank of India, Mumbai on “**Annual Closing of Government Accounts – Transactions of Central/ State Governments – Special Measures for the Current Financial Year (2022-23)**” and D.O. Letter No. CO.DPSS.RPPD.No./S2185/03-01-002/2022-23 dated 29th March, 2023 of Chief General Manager, Department of Payment and Settlement Systems (DPSS), Central Office, RBI, Mumbai on “**Special Clearing operations on March 31, 2023**” and to say that in order to facilitate receipt of taxes and revenue following instructions have been issued to **the Chairman & Managing Director/ Chief Executive Officers of all Agency Banks: -**

- i. All agency banks should keep their designated branches open for over the counter transaction related to Government transactions up to normal working hours on 31st March, 2023.
 - ii. Transactions through National Electronic Funds Transfer (NEFT) and Real Time Gross Settlement (RTGS) system will continue up to 2400 hours as hitherto on 31st March, 2023.
2. **With a view to facilitate accounting of all Government transactions for the current financial year (2022-23) by 31st March, 2023, it has been decided to conduct Special Clearing exclusively for Government Cheques on 31st March, 2023.**
3. It is mandatory for all banks to participate in the special clearing operations on **March 31, 2023**. All member banks are required to keep their inward clearing processing infrastructure open during the Special Clearing hours and maintain sufficient balance in their clearing settlement account to meet settlement obligations arising out of the Special Clearing.
4. Further, the member banks of Clearing House have been advised to adhere to the instructions issued by Reserve Bank of India as well as instructions issued by the Presidents of the respective CTS Grids.
5. Accordingly, subordinate Officers in charge of collection of revenue may kindly be instructed to take necessary steps for expeditious clearance of instruments received towards Government dues on 31st March, 2023.

Yours faithfully,

MKM
30/03/23

Joint Secretary to Government

Memo No. 10137 F/, Dated 30.03.2023

Copy forwarded to the Regional Director, RBI, Pandit Jawaharlal Nehru Marg, Bhubaneswar for information and necessary action.

Anil
30.3.2023

Under Secretary to Government

Memo No. 10138 F/, Dated 30.03.2023

Copy along with copy of the enclosure forwarded to the Director of Treasuries and Inspection (Odisha) Bhubaneswar for information and necessary action.

Anil
30.3.2023

Under Secretary to Government

Memo No. 10139 F/, Dated 30.03.2023

Copy forwarded to all Treasury Officers/Sub-Treasury Officers for information and necessary action.

Anil
30.3.2023

Under Secretary to Government

RBI/2022-23/186
CO.DGBA.GBD.No.S1490/42-01-029/2022-2023

March 21, 2023

All Agency Banks

Dear Sir / Madam

Annual Closing of Government Accounts – Transactions of Central / State Governments – Special Measures for the Current Financial Year (2022-23)

All government transactions done by agency banks for the Financial Year 2022-23 must be accounted for within the same financial year. Accordingly, the following arrangements are put in place to report and account for Government transactions for March 31, 2023.

2. All agency banks should keep their designated branches open for over the counter transactions related to government transactions upto the normal working hours on March 31, 2023.

3. Transactions through National Electronic Funds Transfer (NEFT) and Real Time Gross Settlement (RTGS) System will continue upto 2400 hours as hitherto on March 31, 2023.

4. Special clearing will be conducted for collection of government cheques on March 31, 2023 for which the Department of Payment and Settlement Systems (DPSS), RBI will issue necessary instructions.

5. Regarding reporting of Central and State Government transactions to RBI, including uploading of GST/ TIN2.0/ e-receipts luggage files, the reporting window of March 31, 2023 will be kept open till 1200 hours noon on April 1, 2023.

6. Agency banks may take note and give adequate publicity to the special arrangements made as above.

Yours faithfully

(Indranil Chakraborty)
Chief General Manage



RESERVE BANK OF INDIA
भारतीय रिज़र्व बैंक



RBI/2022-23/190
CO.DPSS.RPPD.No.S2185/03-01-002/2022-2023

March 29, 2023

The Chairman and Managing Director / Chief Executive Officer
All Scheduled Commercial Banks including Regional Rural Banks /
Urban Co-operative Banks / State Co-operative Banks /
District Central Co-operative Banks / Local Area Banks / Payment Banks /
Small Finance Banks / National Payments Corporation of India

Madam / Dear Sir,

Special Clearing Operations on March 31, 2023

A reference is invited to the circular issued by Department of Government and Bank Accounts (DGBA) vide CO.DGBA.GBD.No.S1490/42-01-029/2022-2023 dated March 21, 2023 addressed to all the agency banks on Annual Closing of Government Accounts – Transactions of Central/State Governments – Special Measures for the Current Financial Year (2022-23).

2. Normal clearing timings as applicable to any working "Friday" shall be followed on March 31, 2023. Further, to facilitate accounting of all the Government transactions for the current financial year (2022-23) by March 31, 2023, it has been decided to conduct Special Clearing exclusively for Government Cheques across the three CTS grids on March 31, 2023 as detailed below:

Location	Presentation Clearing	Return Clearing
CTS Grids (New Delhi, Chennai and Mumbai)	Between 17:00 and 17:30 Hours	Between 19:00 and 19:30 Hours

3. It is mandatory for all banks to participate in the special clearing operations on March 31, 2023. All the member banks under the respective CTS Grids are required to keep their inward clearing processing infrastructure open during the Special Clearing hours and maintain sufficient balance in their clearing settlement account to meet settlement obligations arising out of the Special Clearing.

भुगतान और निपटान प्रणाली विभाग, केंद्रीय कार्यालय, 14वीं मंजिल, केंद्रीय कार्यालय भवन, शाहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400001

फोन Tel: (91-22) 2260 1000; फैक्स Fax: (91-22) 2265 9566; ई मेल-e-mail: cgmdpsco@rbi.org.in

Department of Payment and Settlement Systems, Central Office, 14th Floor, Central Office Building, Shahid Bhagat Singh Road, Fort, Mumbai - 400001

हिंदी आसान है, इसका प्रयोग बढ़ाएँ

4. Member banks under the respective CTS Grids are advised to adhere to the instructions contained in this circular as well as instructions issued by the President of the respective CTS grids. Member banks may also be guided by the circular NPCI/2016-17/CTS/Circular No.32 dated October 3, 2016 issued by NPCI to all member banks regarding clearing type for instruments to be presented in Special Clearing sessions.

Yours faithfully,

(P Vasudevan)
Chief General Manager